

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**COURT-V**  
**(Special Bench)**

**Item No.-515**  
(IB)-314(PB)/2017  
CA-1099/2018, IA-4801/2022

**IN THE MATTER OF:**

ICICI Bank Limited

**.....Applicant**

**Vs.**

M/s. Tirupati Inks Ltd & Ors.

**.....Respondent**

**SECTION**

U/s 7 of (IBC) in Liq

**Order delivered on 06.02.2024**

**CORAM:**

**SHRI MANNI SANKARIAH SHANMUGA SUNDARAM,  
HON'BLE MEMBER (JUDICIAL)**

**Dr. SANJEEV RANJAN,  
HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant :

For the Respondent : I.A. 1099/2018 Ms. Nalini Advocate, Adv. Sarthak  
Sehgal on behalf of respondent no. 2 IDBI Bank, IA  
4801/2022- Adv Abhishek Naik and Adv Gulafsha  
Kureshi, on behalf of Respondent No.4

For the Liquidator : Mr. Abhishek Anand, Ms. Jasleen Singh Sandha (Advts)

**ORDER**

List this matter before the Regular Bench on **29.02.2024**.

**Sd/-**  
**(Dr. SANJEEV RANJAN)**  
**MEMBER (T)**

**Sd/-**  
**(MANNI SANKARIAH SHANMUGA SUNDARAM)**  
**MEMBER (J)**